MCNALLY SAYAJI ENGINEERING LIMITED, CIRP COMMENCEMENT DATE - 11/02/2021, List of creditors updated as on: 28/7/2022													
List of operational creditors (Government dues)													
Sl. No.	Details of claimant		Details of claim received		Details of claim admitted					Amount of		Amount of	
	Departme nt	Govern ment	Date of receipt	Amount clai med	Amount of claim admitte d	Nature of claim	Whether related party?	% voting share in CoC, if applica ble	Amount of contingent claim		Amount of claim not admitted	claim	Remarks , if any
1	ASSISTANT COMMISSIONER OF CGST & CENTRAL EXCISE DHANBAD NORTH DIVISION DHANBAD			3,045,564.00	3,045,564.00		No	-	-	-	-	-	
2	DEPUTY COMMISSIONER OF STATE TAX, CHIRKUNDA CIRCLE			387,246,313.00	38,074,834.00		No	-	349,171,479.00	-	-	-	Pending further information from the claimaint and disputes are pending against the claimed amount at the various forums, subject to updation based on the further information
3	DIRECTORATE OF COMMERCIAL TAXES, GOVT OF WB			396,561,224.00	47,023,177.48		No	-	101,629,794.00	-	247,908,252.52	-	Favorable order received for Rs.247908252.5 against pending cases by MSEL has not been admitted, Rs.101629794 disputed amount pending at various forum is contingent claim.
4	ESIC KOLKATA			281,344.00	128,920.00		No		-		152,424.00		Undisputed amount Admitted to the extend of recorded in the books of CD
5	ESIC REGIONAL OFFICE HYDERABAD			11,550.00	11,550.00		No	-	-	-	-	-	
6	ACIT(TDS), CIR-2(2), KOLKATA			852,840.00	852,840.00		No	-	-	-	-	-	
7	ASSISTANT COMMISIONER, CENTRAL GST & CENTRAL EXCISE, ASANSOL-I DIVISION			98,870,621.00	71,746,455.00		No	-	6,203,573.00	-	20,920,593.00	-	Favorable order received for Rs.20920593 against appeal by MSEL has not been admitted and Balance Rs.6203573 non-admitted amount is contingent & under dispute
	Total			886,869,456.00	160,883,340.48				457,004,846.00		268,981,269.52		